[श्री सुरंश पचौरी]

इसके साथ एक रिप्रजेन्टे झेन पेट्रोलियम move — और की मकल मिनिस्टर को दिया था "T रिफाइनरी के संबंध में और दूसरा गैस Mini अलोकेखन के संबंध में और उन्होंने वित्तीय and कठिनाई बताई थी । मैं चाहूंगा कि जब इस पर आप विचार कर रहे हैं तो मध्य प्रदेश को कुछ राशि देने पर विचार करें। यही मरा आपसे आग्रह हैं।

PROF. MADHU DANDAVATE: I think the points are so clear that they don't need a reply.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Now the question is —

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

PROF. MADHU DANDAVATE : Sir, I move —

"That the Bill be returned." *The question was put and the motion was adopted.*

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Before we take up the Appropriation (Railways) Bill, shall we finish the Statutory Resolution ?

SOME HON. MEMBERS : Yes, yes.

STATUTORY RESOLUTION SEEKING APPROVAL OF THE DRAFT MINIS-TERS' (ALLOWANCES, MEDICAL TREATMENT AND OTHER PRIVILE-GES AMENDMENT RULES, 1990

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU-

PADASWAMY) : Mr. Vice-Chairman, on |behalf of Shri Mufti Mohammad Sayeed, I ¶ move —

"That this House approves the draft Ministers' (Allowances; Medical Treatment and other Privileges) Amendment Rules, 1990 framed under sub-section (1) of Section 11 of the Salaries and Allowances of Ministers Act, 1952 (58 of 1952) and laid on the Table of the Rajya Sabha on 22nd August, 1990."

The question was proposed.

SHRI H. HANUMANTHAPPA (Karnataka) : Sir, the resolution is only for the Ministers. Members have the facility of only 50,000. Will they increase it to 80,000 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY) : We will consider it.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Now the question is :

"That this House approves the draft Ministers' (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1990 framed under sub-section (1) of Section 11 of the Salaries and Allowances of Ministers Act, 1952 (58 of 1952) and laid on the Table of the Rajya Sabha on 22nd August, 1990."

The motion was adopted.

THE APPROPRIATION (RAILWAYS) NO. 3 BILL, 1990

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH) : Mr. Vice-Chiarman, I move —

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The question was proposed.

SHRI S. B. CHAVAN (Maharashtra) : Mr. Vice-Chiarman, Sir, I am grateful to you for giving me this opportunity to speak on this Bill.

Sir, since we are coming to the fag end of Mudkhed-Adilabad quasi conversion has this Session, 1 thought it necessary to' refer to some problems. In fact, I am not supposed to refer to some of the issues which 1 had raised in some other fora outside. But, since matters it will take a very long time to complete this have to be brought OP. record, 1 thought it line. necessary to mention some of the issues and since the Finance Minister is also here, I thought it would be better if he were as generous to le equally for ex-Hyderabad as he has been in the case of Konkan.

Sir, you know very well that there are j Mens which, because of the reorganization of the Slates, have become parts of the Maharashtra State like Vidarbha and Marathwada areas which were not forming part of Maharashtra before. I am going to speak about two or three railway lines for which there has been a consistent demand for the last fifty years or more. There are some new Railway lines and also few proposals for gauge conversion Hon. Minister Railway will have to apply his mind to find workable solution to complete these with in the stipulated term specially when the budget provision exists.

In this context, I would like to give the background of this also. There was a i Committee. known the as Lokanathan Committee, which was appointed to find out the economic effect of not having a similar kind of gauge either connecting Bombay or connecting Nagpur. The information that we got then was that the people from the ex-Hyderabad area were j getting almost 25 per cent less price fori their agricultural produce. So, my only request to the Minister will be that he; should make sufficient provision and see J that these railway lines are completed so that conditions are not created in which j people have a feeling that the ex-Hyderabad area still remains aloof. There is not even one National Highway. The railway lines have different gauges and that is why there is a problem. In fact, I had discussed this issue about Manmad-Parbhani-Parli and Parbhani-Mudkhed-Adilabad! with Mr. Dandavate when he was the Railway Minister and he was kind enough to make a beginning on the Manmad-Parbhani line. But thereafter, things moved so slowly and the Budget provisions were so inadequate that it might take very long time to complete these line-Parbhani-14-522 **RSS/90**

been sanctioned but there also the provision is very meagre it became almost an impossibility to complete this line and I think

There are thermal stations in this area at Parli and also at Nasik and Bhusaval for which coal has to be brought from distant areas and the main line is always crowded, lt is so busy that it takes a very long lime to get coal for these thermal power stations. That is why we always find that the coal stocks are sufficient only for four days or so. I do not think that this will be a proper system to follow. Therefore, I would request the Minister to apply his mind to expedite this problem and see that a solution is found to get coal from shorter distance.

I will have to mention another thing also now. An agreement has been arrived at between the Maharashtra Government and the Karnataka Government on the one hand and the Railway Ministry on the other and a Railway Development Corporation has been created for the Konkan area. Actually, on similar lines, if you can make arrangements for the ex-Hyderabad area, not only of Maharashtra, but also of Andhra Pradesh, that would be very useful because these are the two areas which have remained neglected. We get our coal either from the Wardha valley or Singareni collieries in the Karimnagar district. If coal is to be brought from a shorter distance, I think this is the only way. You can complete these two lines within the stipulated time and the total investment done from these lines will be got back within very short time. I am asking you to extend the same facility which, in fact, has been promised in the case of Konkan. If that is done, I am sure that we will be able to complete this line within a very short time.

Another thing about which I would like the hon. Minister to apply his mind is r.bout expediting the work of Railway Division for Nanded. This is another point for which there is a Budget provision. Actually I have been writing to the Railway Minister about this. Land acquisition cases have also started. Unfortunately, it is the only the 1st phase for which land acquisition is being adopted. 1 will

[Shri S. B. Chavan]

request the Railway Minister to see that the entire land required for the location of the Divisional Headquarters is acquired. I would like to know about this. I think it will be very difficult for you to give me all the details today. But you take note of this and kindly write to me so that [may be informed about the latest position. We have lost very valuable time wtter the Budget was sanctioned. You had enough time to approve the estimates, call for the tenders and start the work. Budget provision is there. Later on you may not turn round and say : we do not have sufficient time now left and that is why we will have to surrender them. With great difficulty amounts have been provided and if you do not start the work, then it will create a kind of frustration which, in fact, will not be in the interest of anybody.

Another point is about the Divisional staff, the ADARM's office, which in fact meant for this area is located at Secundera-bad .The reason given was: we do not have living accommodation. Actually I had specially talked to the Collector. The Collector informed the railway officers at Secunderabad about availability of housing accommodation. Therefore, hift that office from Secunderabad to Nanded so that you are able to do this work expeditiously.

Similarly, for Purna-Mudkhed section there is the Budget provision. I would like to know whether the estimates have been prepared, they have been approved, tenders have been called, and how long it is going to take for you to start the work.

Next thing, Sir, that I would like to bring to the notice of Railway Minister is the overcrowding in trains and the kind of maintenance which is undertaken by the Railway Board. It is highly necessary that additional trains may be started. Overcrowding you can reduce by having some more coaches attached to the existing trains. Maintain coaches in the proper manner so that we are not again reminded; we belong to the ex-Hyderabad area and nothing new is going to happen.

One point more and I have done. Serious dacoities are taking place on the running railways belween Secunderabad-Manmad.

A number dacoities have taken place. That is not a terrorist area. The terrorist area is totally different. But in spite of that dacoities have taken place. And that is why I will request you kindly to let me know as to what exactly has been the finding in this matter.

As in the case of Maharashtra, so also I would request you that a similar kind of agreement may be entered into between Andhra Pradesh, Maharashtra and Railway Board. And I am sure that if this is done we will be able to complete this railway line within the stipulated time.

Thank you.

श्री चत्रानन मिश्र (विहार) उप-सभाध्यक्ष महादेय, मैं मंत्री महादेय सं एक आश्वासन चाहता हुं और वह यह कि मैंने अभी दुसरे विषय पर चर्चा करते हुए भी कहा था कि रोलवे का जो फ्रोट एक्विलाइजेशन है, उससे बिहार, बंगाल, उड़ीसा वगैरह जो राज्य है उनको बहुत ज्यादा घाटा होता है और यह पिछली दो दशाब्दियों से चल रहा हैं। उसके चलते बिहार को बहुत घाटा होता है। बिहार के पिछडेपन या पर्वाचल के पिछड़पेन का यह एक बहुत बड़ा कारण है तो मैं मंत्री महादेय से चाहूंगा, अभी अगर संभव न हो, कल अगर संभव हो तो ठीक है, लेकिन कम से कम अगले सेशन में इसके बारं में जानकारी प्रस्तुत कर कि कब तक हम लोग एसे बंधे रह³गे। अगर हम एक टन स्टील खरीद तो पंजाब में दो सौ रजपये सस्ता हो और बिहार में महंगा पड जाए तो यह कब तक चलेगा ? इसलिए इसके बारे में हम आपसे आश्वासन चाहते हैं। अभी सम्भव नहीं हैं तो कल हो, कल नहीं हो तो फिर अगले सत्र में दे दी।

अगे विक्वासराव रागराव पाटिल (महा-राष्ट्र) : मैं भी इससे सहमत हूं।

श्री झारदा महन्ती (उड़ीसा) : में भी सहमत हो।

SHRI ASHISH SEN (West Bengal) : Sir, being a person who is coming from

West Bengal, I would say that we are also faced with this freight equalisation problem. I fully associate myself with Shri करोब 120-130 किलोमीटर है। Chaturanan Mishra and support what he has spoken about it.

श्री कत्य प्रकाश सालयीय (उत्तर प्रदेश) : मानरीय उपरसाध्यक्ष महादेय, मैं रोलये बिनियोग विधेयक जे प्रस्तुत किया गया उसका समर्थन करने के लिए खड़ा हुआ हु। रेल विभाग या रेल मंत्रालय जितनी भी धनराशि इस संसद से चाहे वह उनको जरूर मिलेगी लेकिन ग़ात्रियों की सुविधाओं के संबंध में कुछ चीजों की ओर मैं आपका ध्यान आकर्षित करना चाहांगा। एक तो रलेव प्लेटफार्म हैं सास कर के जो रोलगाड़ी के दिवतीय श्रोणी के डिब्बे हैं उनकी लेवेटरीज में बडी गन्दगी रहती हैं। इस विषय को बार बार उठाया गया है और कंसलटोटिव कमेटी में भी उठाया गया है। उस में बहुत ज्यादा सुधार करने की जरूरत हैं। जम्मू और कश्मीर के जो हिस्से हैं वहां पर रोल लाइनों की आवश्यकता है। मैं यह निवेदन करना चाहता हूं कि जम्मू से उज्धमपुर की लाइन को बनाने की मांग बार बार की गई ह और सलाहकार समिति में भी इस विषय को उठाया गया है उसको स्वीकार करना चाहिए। बनारस से लेकर दिल्ली तक कोई सीधी तेज गाड़ी नहीं हैं। काशी विश्वनाथ एक्सप्रेस में करीब 16-17 घंटे लगते हैं और एक सप्ताह में तीन दिन चलती हैं। डीलक्स है जिसमें 12-13 घंटे लगते होंगे। मेरा सझाव यह है कि एक तेज गाड़ी बनारस से लेकर दिल्ली तक चलाई जाए, दोनों तरफ को लिए जो कि 11-12 घंटो में यहां पहुंच जानी चाहिए । यदि विशेष दिक्कत न हो, मगध एक्सप्रेस गाड़ी जिसमें 12-13 षंटे लगते हॉगे, उसको बनारस से घुमा कर लाया जाए (व्यवधान) मुगलसराय से जाती ह⁴, बनारस से नहीं है। उसमें 16-17 षंटे लगते हैं। इसलिए एसी कोई गाड़ी चलनी

one of the States of Eastern Region, i.e. एक छोटी लाइन बनारस से ले कर इलाहाबाद है यह इलाहाबाद से लेकर बनारस नक करोब इसमें छोटी लाइन की गड़ी से करीब साढ़ें चार-भटनी पांच घंटे लग जाते ह^{*}। बनारस से और भटनी से गोरसपुर तो बाडगेज में परिवर्तित किया जा चुका है, इस ओर भी मंत्री जी ध्यान दर्चिति आपकी यह स्कीम स्वीकृत हैं लेकिन दिभाग यह कहता है कि यह स्कीम धायेबल नहीं है। इसलिए इस और भी ध्यान दीजियोगा। इलाहबाद से लेकर कानपुर तक कोई इंटरसिटी गड़ी नहीं है। एक एरेसी गाड़ी चलाइये जिसकी बहुत दिनों से मांग है, 6-7 साल से यह मांग हैं। एक एसी तेज गाडी चलाई जाए जो इलाहाबाद से फतेह्रपुर और फतेंहपुर से कानपुर सिटी जाए और क्षाम को वापिस आ जाए। एक दो और समस्याओं, की ओर मैं- आपका চ্যান आ**कण्वित करना चाहता ह**ुं। लोको रनिंग स्टाफ ह⁵ या आपके विभाग के एरेसे कर्मचारी ह जिनको नौकरी से निकाल दिया गया या निलम्बित कर दिया गया है सिलाफ पहले कार्यवाही की गई<u>,</u> श्री <u>র</u> ব उसके परिवार और वो लोग भूखों मर रह है, उनका उत्पीड़न हुआ है, उनके उत्पीड़न को समाप्त करने की कृपा करा। मेरा अन्तिम अनुरोध आपसे यह है कि रेलों में जो सेलन हैं इनको कृपया आप समाप्त करें। इनकी कौई आवश्यकता नहीं है। यह अंग्रेंजें के जमाने में गुलामी का प्रतीक थे। भारत जैसे देश में अहां सेकेंड क्लास के 3.00 में लोग किराया देकर के चलते हैं और जानवरों की तरह से उनमें भरे रहते इसलिए इन सेलूनों को आप समाप्त करने की कषा करूँ। धीरे-धीरे कोशिश यह होनी चाहिये कि रोलगड़ी में सारे देश में केवल एक ही दर्जा रहे और बाकी दर्ज समाप्त कर दिए जाए । इन शब्दों के साथ में प्रस्तृत विनियोग विधेयक का समर्थन करता हूं।

श्री राम नरोक साबव (उत्तर प्रदेश) : मान-चाहिय जिसमें 12-13 बंट लगने काहिये। नीय रोल मंत्री ने जो विनियोग विधेयक [श्री राम नरेश यादव]

प्रस्तुत किया है वह तो पास होगा ही इसमें कोई संदेह नहीं है। मैं एक निवेदन करना चाहता हुं . . . (व्यवधान)

रोलवें में भी देश में जो असंतुलन है उसकी तरफ मैं ध्यान आकर्षित करना चाहता हूं। हमारे उत्तर प्रदेश के पूर्वाचल के पूर्वी जिले आजमगढ़, जौनपुर, बलिया, गाजीपर इन चार जिलों की गरीबी को देखते हुए, पिछड़ें-पन को दोसते हुए 1954 में मुभे जहां तक याद है उस समय के तत्कालीन प्रधान मंत्री पंडित जवाहर लाल नेहरू जी ने एक पटल आयोग की नियुक्ति की थी और उस आयोग ने इस चारों जिलों का सर्वें किया था। सर्वें करने के बाद एक रिपोर्ट अपनी प्रस्तुत की थी। उसमें भी यह लिखा गया है कि पूर्वाचल के विकास के लिए यह आवश्यक है कि जो छोटी लाइन बाहगंज रोलवे स्टोशन से मऊ स्टोशन को जाती है उसे बड़ी लाइन में परिवर्तित किया जाना चाहिए । तब से बराबर इस बात की मांग चली आ रही है कि शाहगंज से मऊ तक के लिए छोटी लाइन को बड़ी लाइन में परि-वर्तित किया जाना चाहिए यह उसमें उन्होंने अध्ययन करने के बाद लिखा है तब जाकर आने जाने के विकास का साधन अच्छा होगा और उधर का विकास भी होगा .. (व्यवधान) वही मैंने बनाया तत्कालीन प्रधान मंत्री पंडित जवाहर लाल नंहरू ने किया । 1954 से लेकर जब सं वह रिपोर्ट आई है बराबर यह मांग उठती चली आ रही है कि इस छोटी लाइन को बडी लाइन में पुरिवर्तित किया जाना चाहिए । मैंने इसी सदन में कई बार इस प्रक्न को उठाया । 1978 में सबें भी हुआ। उसके बाद भी आज तक वह मामला उसी जगह पर पड़ा हुआ है जिस जगह पर पहले था जबकि पटेल आयोग की नियुक्ति भी हुई थी । शाहगंज रोलवे जंक्शन है और मऊ भी रोलवे जंक्शन है। इन दोनों जंक्शन के बीच में यह जो छोटी लाइन चलती है इसकी स्थिति बड़ी कश्मीर) : अहां तक मौजूदा बिल का ताल्लुक खराब है। जैसे लिनी घोड़ी जो होती है,

वरसात में धीरे-धीरे कभी इधर कभी उधर चलती है वैसे ही इस पर गाड़ियां चलती है। कौन उनसे जाएगा । मऊ और मुबारकपुर एसे कस्बे वहां पड़ते ह⁴ जहां महोदय आप जानते ह⁴ कि बनारसी साड़ी बनती है। साड़ियां यहां से एक्सपोर्टभी की जाती है। उस व्यवसाय को भी विकास की गति मिले, वहां के लोगों का जीवन स्तर ठीक हो, औडोगिक वातावरण बने इसके लिए मेरा आग्रह है कि माननीय मंत्री जी इस दिशा में शीघु ही कदम उठाये और इस वर्ष के अंत, 1990 के दिसम्बर होते होते उसका सर्वें कराकर फिर से उस पर काम आगे बढाने का **कष्ट कर**ें।

एक दूसरा मामला है। सेकेण्ड क्लास का किरागा तो आपने बढ़ाया लोकिन महोदय जब स्टोशन पर यात्री पहुंचते हैं तो किन परि-कि तनी स्थि**तियाँ** में वहां ठहरते हैं रन्दगी रहती है। किसी से छिपा नहीं है। कोई सफाई की व्यवस्था नहीं, मक्खियां भिनभिनाती हूँ। लोग किस तरह से रोग के शिकार होते हैं। इन सबकी तरफ ध्यान जाना चाहिए ।

आपने एक फैसलाकियाथाकि हम का्म्हारों को ध्यान में रखकर मिट्टी के काल्हड जो बनते हैं उनको चालू करोगे । ये आज तक कहीं दिखाई नहीं पडते हैं। बही कागज प्लास्टिक के दिखाई पडते हैं। इस पर भी ध्यान दैं। जो सारी रेलवे विभाग की दादांशा है उस पर भी ध्यान दौ ताकि सारे काम दारतस्त हो सके ।

जो बात माँने कही है इसकी तरफ मुफ्ते विब्वास है कि माननीय मंत्री जी जल्दी से जल्दी कदम उठाएंगे और उठाकर हमको भी सचित करगे। इन्हीं कब्दों के साथ मैं अपनी बात समाप्त करता हूं।

श्री इध्वीर अहमद सलारिया (जम्म् और है, एप्रोप्रिएशन बिल फार रेलवे इसके बारे

में मैं यह कहना चाहुंगा कि रोलवेज में सेकेण्ड। क्लास डिब्बे जो ह⁵, जिनमें रिजरवेशन होता कि जहां तक उत्धमपुर से वादिये कश्मीर में है उनकी तादाद कम होती है जिसकी वजह से रेलवे लाईन ले जाने का ताल्लुक है, उसमें र`लव में सफर करने वालों को आरक्षण नहीं मुश्किलात आ सकती है, क्योंकि इलाका मिल पाता है। जरूरत इस चीज की है कि बहुत ज्यादा पहाड़ी और दुक्वारगुजार है, उनकी तादाद में इजाफा हो । उसके अलावा लेकिन वादिये कश्मीर एक प्लेन और हमवार जो जनरल कम्पार्टमॉट्स ह⁴ उनमॅ लोग भेड़ इलाका ह⁴ । वहां पर बाआसानी वेरीनाग से बकरियों की तरफ भरे जाते हैं। जरूरत इस लेकर उड़ी तक लाइ न बिछाई जा सकती चीज की भी है कि उनमें इजाफा किया जाए हैं। ताकि लोगों की तकलीफ में कमी हो । जहां तक रियासते जम्मू काश्मीर का ताल्लुक है, ताम तराफ से कहा गया कि हमारा प्लान बारा-की खिदमत में पेक्ष करूंगा कि यह इस चीज मुला तक रोलवे को लेजाने का है लेकिन हकीकत यह है कि उत्धमपुर तक भी जो रेलवे आप बना रहे हैं उसके बनते बनते कई साल हो गए। उस पर काम निहायत सुस्त रफ-तारी से हो रहा है और वहन जाने कब उन्धमपुर तक पहुंचेगी । लेकिन हमारे सुबा जम्मू और रियासत की मईशत का दाराम-दार उन यात्रियों पर भीं है, जो वहां पर आते हैं। विलखसुस सुवा जम्मू में लाखों की तादाद में एंसे लोग, यात्री आते हैं, पिलियम्स आते हैं, जो माता बैष्णो देवी की यात्रा करना चाहते ह^ना लेकिन उनको इतनी मुझ्किल दरपेश हैं कि रेलवे में जगह नहीं मिलती और जम्मू से कटरा तक जाने के लिए कोई रेल नहीं हैं।

है उसमें कटरा की कोई गुंजाइश नहीं रखी गई है। जम्मू की मई बत पर भी बुरा असर उत्धमपुर से कश्मीर वादी तक ले जाने के लिए पड़ रहा है।

लिहाजा, मैं अनुरोध करूंगा जनाबे रेलवे मिनिस्टर साहब से कि बराएकर्म कटरा, बैष्णो दोवी तक थोड़ा सा खर्चा लगता है, उस लाईन को बाएं हाथ ले जाएं दोमेल से, जोकि लेको जा रही है, ताकि कटरा बैष्णो देवी में जाने वाले लाखों यात्रियों को आसानी हो और उससे हमारी मईशत भी सूवा जम्मू की वंजाम दिया जाएगा ।

उसके अलावा में यह कहना चाहता ह

में एक तजवीज जनावे मिनिस्टर साहब का इन्तजार न कर¹ कि कब रोलवे लाई न उन्धमपुर पहुंचेगी और न इस बात का इन्तजार कर कि कब रेलवे लाईन उत्तधमपुर से वेरी-नार पहुंचेगी । वह वेरीनाग से लेकर उड़ी तक रोलवे लाईन बिछाने का इन्तजाम कर और उसके लिए कदम उठाए ताकि उस इलाके में जो मई बत है, वह बेहतर हो सके ।

हमारे इलाके में चूंकि जो बनिहाल कार्ट रोड हैं, वह अपनी जिंदगी गुजार चुका है और वही एक वाहिद जमीनी रास्ता है, जोकि हमारी रियासत की वादिये कश्मीर और लददाख को हिन्दुस्तान के साथ मिलाता है और वह रास्ता छह-छह महीने वंद रहता है । मौसमें गर्मी में भी बंद हो जाता है। इस-लिए बह न होने के बराबर बन चुका है। जो मौजूदा रोलवे लाईन बिछाई जा रही जरूरी यह है कि आप रोलवे लाईन की तरफ गौर फरमाएं और वह रेलवे लाईन जहां फौरत्ने इक्दाम कर्र । इसमे सियासी, इक्त-सादी और मजाशी मसलहत, वह हासिल इसी तरोके से हो सकती है कि आप कश्मीर को आवाम का आने-जाने का रास्ता, जम्मु के आयाम के आने-जाने का रास्ता आ**सान कर**ें और रोलवे लाईनि प्रोवाईंड कर[ँ] । **(समय** की घंटी)

जो थोडा सा पैसा आप बतौर खैरात हमको बंहतर होगी और एक धार्मिक काम भी सर-देरहेह⁵, उस पर गुजारा नहीं हो सकता।' हमारी रियासत उन छह रियासतों में से है,

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[श्री शब्दीर अहमद सलारिया] जिनको कि स्पेशल कटेंगेरी स्टेट कहा जाता ह, लेकिन वदकिस्मती ह, हम अपनी बदकिस्मती पर रोते ह कि हमें 90 फीसदी ग्रांट फिलनी थी, पर हमें 30 फीसदी ही मिलती ह और 70 फीसदी ग्रांट हमें नहीं दी जाती जोकि हमारा हक है। हमारां उत्तपर 70 फीसदी लोन लादा जाता है।

इसलिए मैं अर्ज करूंगा कि हमारा यह डिस्किमिनेशन रूत्म किया जाए और हमें 90 फीसदी ग्रांट और 10 फीसदी लोन दिया जाए प्लान बसिस्टर्स के तौर पर, जैसा कि वादा है, जैसा कि बाकी तमाम स्पेशल कैंटेगेरी स्टेट्स के साथ आपका बर्ताव है। वहीं बर्ताव हमारे साथ किया जाए और रेलवे के बारे में जो मैंने वापसे अर्ज किथा है, उस फर अग्रल दरामद किया जाए । बैष्णो देवी तक फौरी तौर पर रोलवे लाईन ले जाई जाए ।

वादिये कस्मीर में रोलवे लाई न बिछाई जाए। इससे वहां के हालात भी ठीक होंगे, इससे मई शत भी ठीक होंगी और वहां के आवाम को काराबार भी मिलेगा।

इन अलफाज के साथ मैं आपका कृकिया अदा करता हुं और इस बिल का समर्थन करता हुं।

† آشری شبیر احمد ساریه

† آشری شبیر احمد ساریه

(جمون اور کشید) : جهان تک

موجودة بل كا تعلق هے - ایجروجربانجش

یل فار ریارے اسكے بارے میں به

کپنا چاهونكا كه رياويز ميں سبكند

کپنا چاهونكا كه رياويز ميں سبكند

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کپنا چاهونكا كه رياويز ميں

کی میں

کان چاهونكا كه رياويز ميں

کان كی حداد انتاب

کو حداد ان

ميون إضافته هو - اسكم علولا جاو جذرا کیپارٹیٹے ہیں ان میں لوگ **پیور بکری کی** طرح بہرے جاتے **هیں -** ضرورت *اس* چیز کی دہی ہے عه ارس مين اضافا كها حالي تاك لوگوں کی تکاوف میں کنی ہو -جهان تک ریاست جس کشبیر ۲ تعلق 🙇 - تمام طرف سے کہا گیا کہ همارا يلان بأرلا مولد تك ريلوے كو **ل** جائے کا ہے - لیکن حقیقت یہ ہے کہ اودھم ہور تک بھی جو ریلوے آب بنا رم هیں (سکے بلکے بنکے کئی سال هوكليد اس يركام تهايت سب ہقتارہی سے هو رہا هے اور وہ ته جانے کب اودهم يور تک پېونچ کې -لهكن همارے صوبہ جنوں اور كشنير کی معیشے کا دارومدال ان یاتریوں **پر ہے - جو وہا**ں پر آ<u>تے</u> ھھی -پلخصوص موبة جمون مين لاکهون کې يعداد مهن ايسے لوگ يادري آتے ھين - ڊلگر مس آتے ھين - جو مادا ویشلو دیوی کی باترا کا **جامتي** هير - ليكن أتكو أتذي مشکل دربیص ہے - کہ ریلوے میں جکیم ٹیھیں ملکی اور جموں سے کارا تک جانے کے لئے کوئی ریال نہیں ہے - جو مرجودہ ریلوے لگن بچھائی **جارھی ہے ا**سمیں ک**ٹرا ک**ی کوئی كنجائص نبين ركبي كثي هـ -مصور کی **شعیفت پر بھی ابرا اثر** - 📥 ta, yı

الهالهی تاکه اِس علاله کی معینقت هے وہ بہتر هوسکے -

همارے غلاقے میں چولکہ جو **چلیہال** کارت روڈ ہے وہ ایلی زندگی گزار چکا **ہے اور ہھ**ی ایک واحد زمیدی رامته مے جو میاری ریامت **رادی کشیر اور ل**داخ کو ه**ن**دوستان کے سالهم ملاقا ہے - اور وہ راستند چو، چهه مهیانے تک بند رهتا ہے ۔ موسم گوما مهن بهی یند هو جاتا **ہے - ا**سلے وہ تہ ہونے کے براہو بن چکا ہے - ضووری یہ ہے کہ آپ ریلوے اللي كي طرف غور فرمالين اور وا دیلوے لگن اودھم پور ہے وادی کشنہر کے لے جانے کہلگے فہری اقدام کریاں ۔ المنهن مهامی التصادی اور معاهن مصلحف وہ حاصل اِس طریاتے ہے **ھو مکتی ہے - کہ آپ کھی**ر کے عوام کا آنے جانے کا راستہ - جموں کے عوام کا آغ جانے کا راستھ آسان کرمیں اور ر**طوے لگون پرورائڈ** کریں (وقت کی كهلتي)

جو تهورا سا بهسه آپ بطور خهرات هم کو دے رقے هیں اس پر گزارا نہیں هو، کتا هماري ریاست ان چبه ریاستوں میں سے فے - جانکو اسپیشل کیٹیکری اسٹیت کہا جاتا اسپیشل کیٹیکری اسٹیت کہا جاتا فیم ایکن بد تسبتی فے دھیں کہ ایدی بد تسبتی پر روتے رھیں کہ همیں جو فیصد گرانت منٹی تھی -

لیدا میں انورودهد کررتا جاناب ریلوے ملسلار مناهب سے که یواد کرم اللہ اریشلو دیوی ڈک تھرزا سا خربے اللہ اللیں - جو که نے کی جارهی ھے - تاکه کلوز وینفلو دھوی کو جانے ولد اللیوں مالریوں کو آسائی ہو اور اس سے هناری محملت بھی موبه اس سے بیلو نیکی اور ایک دھارمک کم بھی سر انجام دینا جائے کا ۔

اسکے فلارہ میں یہ کیلا چاتھا هوں یک جینل لک اودھم ہور ب وادی کشید میں دیلوے لائی لے جائے کا تعلی ہے - اسیس مشکلات آسکتی هیں - کیولکہ علاقہ بیت در دصوار گزار ہے لیکن وادی کشید تک ایک پانسانی ریدی تباک سے لیکر ازم پانسانی ریدی تباک سے لیکر ازم

میں ایک تنجویز جلاب ملستو صاحب کی خدمت میں بیفتن کوونلا که وہ اس چیز کا انتظار نے کویں کم کب ویلوے اس باط کا انتظار کریں کم کور نہ اس باط کا انتظار کریں کم کب ویلوے لائن اودھم یور جہ دانوں ناگ پیونتے گی - وہ ویلی ناگ ہے اور تک ویلوے لائن ہنچہانے کا انتظام کریں اور اسکے لگے قدم كرانت فيصدر كرانيك 40 24 229 لادر جاتا

مهر, عرض کرونکا که همارا اسلك ختر کیا جائے your as فيصده کے طور پر s التليكم 33.1 یں جو میں <u>نے ا</u>ب اس پر عال ديا ه 5 طور پر هالات کے عوام الناظ ادر کرتا هون اور اس پل ديتيا هور

SHRI GOPALSINH G. SOLANKI (Oujarat) : Mr. Vice-Chairman, Sir, I rise to support the Appropriation (Railways) No. 3 Bill.

The Indian Railways are the largest undertaking under one management with

a route network of about 62,000 kms. [There are more than 3000 trains running

per day. Out of this more than 720

trains are running as passenger trains. So, the railway administration would feel j embarrassed in maintaining the administration. Still I would like to draw your

attention to two or three points.

Sir, in Bombay suburban trains the former Government introduced a system whereby clerical staff was employed for checking the tickets after their duty hours, They were given identity cards and they were paid 20 to 25 per cent of what they were collecting during their off-duty hours. The ticket collectors meant to check the tickets are not given overtime for than 8 hours. So, the railways suffer a great loss. The passengers are also harassed by the clerical staff like anything. I would like to suggest that the railways should raise the strength of ticket collectors. This will ! wipe out the problem of unemployment also. The present ticket collectors may also be given some incentives.

Secondly, I would like to remind Shri George Fernandes about one thing. He i has himself remained a unionist. Since 1974 more than 600 persons who were removed are to be reinstated. They have

not been taken back so far. Would the Railway Minister look into this particular j aspect to reinstate those 600 people?

Now I come to an important aspect of thefts. At present wooden sleepers are being replaced by cement sleepers. The replaced wooden sleepers are being stolen away. Not only that, other iron scrap is also stolen away. The Railway Minister should look into the thefts that are taking place in the railways. If these thefts in the railways are prevented, I would say we could afford having golden or silver carriages.

Timings of arrival of trains at Jammu are motivated commercially by the former Government and the Minister because they had some 5-star hotels where the

tourists could stay for one day more and j give them more earning. I would like the j Minister to look into the timings of the arrival of trains at Jammu, particularly,

the superfast train from Bombay to Jammu.

श्री **एच. हन्मनतप्पा** (कर्नाटक) : उप-सभाध्यक्ष जी, मालवीय जी 16-17 घंटे के लिए कह रहे थे कि वह बहुत ज्यादा समय होता है और हमको कम समय में रेल लेकर आओ, लेकिन मैं जानता हूं 35-40 घंटे जो होते हैं, इसलिए हमारी तरफ भी मंत्री महादेय को थोडा ध्यान देना चाहिए । जो राजधानी, डीलक्स और जो शताब्दी एक्स-प्रेंस ट्रेन्ज है ये सारे उत्तर भारत की प्रापर्टी बन चकी हैं। विंध्या के नीचे भी भारत है इस ओर भी मैं मंत्री महादेय का ध्यान आकर्षित करना चाहता हूं और इसीलिए हिन्दी में बोल रहा हूं। साउथ के लिए एक राजधानी भी नहीं, एक शताब्दी नहीं है, एक डीलक्स भी नहीं है, यह रोल चलाने का क्या तरीका है ? क्या हम लोग भारतीय नहीं हैं? इसीलिए तुरन्त आपको अपने जवाब में एक राजधारी, एक अताब्दी, एक डीलक्स दक्षिण भारत के लिए भी देने का जाज वायदा करना चाहिए, जगर आप सारे नहीं भारत को इकटठा रखना चाहते हो ? तो इनडोस्पिरिटी ... (व्यवधान) ... मैं बताता हूं डिस्किमिनेशन कैसे पैदा होता है ? आप लोग तो 16-17 घंटे में, 12-13 घंटे में दिल्ली पहुंच सकते हैं, रोकिन जो मद्रास में, बैंगलोर में है, त्रिवेन्द्रम में है। हम 35 घंटे, 40 घंटे, 48 घंटे तक रेल में बैठते हैं और वह भी रेल देरी से आती है तो चौथे दिन हम यहां पहुंचते है। एँसी हालत में हम राजधानी पहुंचते हैं। हमार लिए एक राजधानी भी नहीं है, एक डीलक्स भी नहीं है, एक शताब्दी नहीं है ... (व्यवधान) ...

श्री सत्य प्रकान्न मालयीय : शरूआत हो गयी है। गोवा को राजधानी से मिला दिया गया है ।

SHRI H. HANUMANTHAPPA : It is not gratis that you are giving. We are asking for our right.

मैं मंत्रीजी से अपील कर रहा हूं।

उपसभाष्यकः (श्री भास्कर अन्नाजी मासोद-कर) : हनुमनतप्पा जी, आप चेयर को दोलिए ।

No cross-talk.

श्री होच. हनुमनतप्पाः छोड़ना मेरा मक-सद नहीं है। मैं हकीकत आपके सामने रखना चाहता हूं। आप अपना टाइम टोविल दोसिए, ये राजधानी, डीलक्स, शताब्दी---एक भी साउथ तक नहीं पहुंच रहीं है। दिल्ली हमारी राजधानी नहीं है, सिर्फ बना-रस की है, बंगाल की है, महाराष्ट्र की है, गुजरात की है, मध्य प्रदेश की है ? साउथ की नहीं हैं? अगर साउथ की राज-धानी आप सचम्च दिल्ली बनाना चाहते हैं तो साउथ के लिए भी एक राजधानी एक्सप्रेस के िए **आपको आज वायदा करना चाहिए ।** शताब्दी एक्सप्रेस, डीलक्स एक्सप्रेस साउथ में भी लोग चाहते ह⁴। वे कहते ही कि दिल्ली हम से दूर है। राजधानी एक्सप्रेस भी उन लोगों के लिए हैं, डीलक्स भी उनके लिए है, शताब्दी एक्सप्रेस भी उनके लिए हैं। आप हर को डीलक्स में सफर करने का मौका नहीं देना चाहते हैं। हम को राजधानी देखने के लिए तो एक गड़ी भेज दीजिए साउथ को। इसीलिए मैं मंत्रीजी से अपील करता हूं मंत्री महादेय से कि साउथ इण्डिया को भारत समझकर, भारत का अंश समभकर आपको अपने जवाब में उसके लिए वायदा करना चाहिए ।

माननीय महादेय, दूसरी मेरी रिक्वेस्ट है कि जैसे कों कण के लिए आपने अलग कार्पों-रेशन बनाकर कॉकण रोलवे जारी रखा है वैसे ही कर्नाटक की जो मेन लाइन है, हार्ट लाइन ह---मिराज बेंगलोर, वह पीछे पडी हुई है। वह मीटर गेज में है। जब वहां एना-वेंगलोर ट्रेन थी और जब कनवर्सन चाल् हुआ पना से मिराज तक, वह रुक गया ।

श्री हच. हन्मन्तप्पा

बह 25 साल से आगे नहीं बढ़ रहा है रोलवे में कर्नाटक वाले 25 साल पीछे चले गए हैं। तो मिराज-बेंगलोर जो कनवर्सन है, वह जल्द-से-जल्द करना चाहिए । अगर जरूरत पड़े तो जैसा आपने अलग कॉकण रोलवें का कार्पोरोशन बनाया है, वैसे अलग कार्पो-रोजन बनाकर मिराज-बेंगलोर ट्रेन का आपको बाड गेज में कनवर्सन करना चाहिए ।

एक मेरी रिक्वेस्ट यह भी है कि जब / तक कलकत्ता में मेट्रो बने, तव तक बेंगलोर मेटो के लिए इन्तजार नहीं करना चाहिए वहां मेटा रेलवे के लिए सर्वे हो चुका है तो राज्य सरकार की मदद से या सहायता से आप बेंगलोर में मेट्रो रेल अभी से चालू कीजिए । जब कलकत्ता में बन जाएगी तब सोचेंगे, इसके वजाय अभी से बेंगलोर को लिए मेटो रोलवे के बारे में सोचिए क्योंकि उसका सबें भी हो चुका है।

फायनली सर, हम बहुत दिनों से मांग कर रहे हैं साउथ बेस्ट जोनल रोलवे हैंडक्वार्टर रोलवे रिफार्म्स कम्पनी ने भी इसकी रिक-मंडेबन की है, लेकिन जब कभी भी हम डिमाण्ड रखते हैं तो रोलवे वाले बोलते हैं कि पैसा नहीं हैं। जोन के लिए सारे पैसे इकट्ठे जरूरत नहीं हैं। मैसूर, बेंग-लोर, गूंडकल, हुवली, शोलापूर और पालघाट डिवीजन है, उन को कार्ब आउट कर के एक नया जोन बनाइए उस में तो 6-7 सी करोड़ की बरूरत गहीं हैं। इंफ्रास्ट्रक्चर सारे है, उसको कनवर्ट कर एक नाम रखना है, एक जोनल हैंडक्वार्टर का । यह जोनल हैंड-क्यार्टर के लिए, डिगीजनल आफिसर की जो बिल्डिंग तैयार है, वह जोनल आफिस के लिए भी ले सकते हैं। इसीलिए साउथ धेस्ट का पूरा समर्थन करता हूं। जोन-जो रोलवे रिफार्म्स कामनी ने रिक-मंड की है, उस पर भी आप विचार करें।

बाकी एक स्टेट गवर्नमॉट की रिक्वेस्ट हैं। दे दो । ... (व्यवधान) ...

आप जो कोयला भेज रहे हैं थर्मल प्रोजेक्ट त्रिचूर को, वह कोयला सीधे रास्ते से आता था और कच्छ प्राइस हम दे रहेथे। आप रेलवे की सुविधा के लिए आप उसको कनवर्सन रोड से भेजकर, लम्बे रास्ते से भेजकर कर्माटक सरकार से ज्यादा फ़ेट वसल कर रहे हैं। कर्नाटक सरकार ने नहीं कहा िक हम को इस रूट से भेजो । पहले वह कम फ्रेट पर जाता था, लेकिन आपने अपनी सुविधा, अपनी सहुलियत के लिए रूट चेंज कर के ज्यादा चार्ज किया है। ज्यादा चार्ज ेकए हैं, वह **रिक्वेस्ट सामने हैं उसको क**म करने के लिए। या कोन्सिल करने के लिए।.

लास्ट प्वाइंट, जो मेरे डिस्ट्क्ट से संबं-ित है, रोलवे मंत्री जी हमारे यहां आए શે मार्च में और उन्होंने वायदा किया था कि यह चित्रद्रा--- द्रायद्रा रखे का जो आधा हिस्सा बाकी पड़ा है, उसकी तीन साल में वे पूरा कराएंगे। इसके लिए जितनी राधि को जरूरत हो, वह राशि आप उसके लिए द`दॅ, इस एप्रोप्रिएशन मॅं आपने कितना रसा है, वह तो सालुम नहीं, अगर हो सके तो एड्जस्टमॅंट करके द' द' या अगर और इसके लिए एशेजिएवन से लाए तो मैं उसको पास कराने में समर्थन दुंगा। मेरी रिक्येस्ट है चिनदर्गा और रायदर्गा का जो वायदा मंत्री जी ने किया है तीन साल में पूरा करने का उसके पूरा कराने का जाप ध्यान रखें।

इन्हीं कर्दों के साथ में इस एकोप्रिएकन डिल का रूमर्थन करता हूं। हि**ल्दी मे** में इसलिए वोला हूं कि इण्डिया के साउथ में भी भारत है, इसको आन में रहते हुए एक राजधानी या शताब्दी या डोलक्स ट्रेन का वायदा आज आगरा के मंत्री जी से आएगा ।

श्री सत्य प्रकाश सालगीय : मैं आपकी बात

श्री होच. हनुगनतपा : अरे शाई, मेरी हिन्दी को एप्रीसिएट करते हुए एक राजधानी

🗌 🛄 श्री विक्रमासराव रामराव पाहिल मिरज-बैंगलोर के लिए मैं समर्थन ata हूं... (व्ययधान) ...

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Shrimati Bijoya Chakravarty. ... (Interruptions). ...

SHRI H. HANUMANTHAPPA: We want a Rajdhani for the South.

... (Interruptions) ...

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Mr. Minis- j ter, they are all supporting it : You may | give a Rajdhani for the South. ... (Interruptions)...

SHRIMATI BLJOYA CHAKRAVARTY (Assam) : Mr. Vice-Chairman, Sir, I support the Appropriation (Railways) No. 3, Bill, 1990.

many trains have been given Nadu, Andhra Pradesh and many other areas. because it is already late. ... But during these 42 years j of Congress rule (interruptions) ... we in Assam have not got any train like the Satabdi Express and i so on. That is why I am appealing to the honourable Minister that he should very | quickly extend the broad gauge line up to j Tinsukia because this extension is very j much necessary. Secondly, I want a Sir, I fully support Mr. Hanu-manthappa's faster train to be introduced for Assam.

Sir, whenever I travel in the train I find that water and lights are missing on the train. These needs should be met. This ;

is my request. That is all I have to say.

Thank you very much.

SHRI SARADA MOHANTY : Mr. Vice-Chairman, Sir,...

... (Interruptions) ...

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : It is not only the trains but we are also overcrowded. ... (Interruptions) ...

SHRI SARADA MOHANTY : Sir, the Paradip port is going to be developed shortly, and the railway line from Daitari to Banspani must be connected to that. I therefore request the Minister to consider this proposal and do the needful in the meantime.

i My second point is that the Neelachal and Delhi-Puri Express which goes from New Delhi to Puri leaves New Delhi at 5.40 in the morning, which is an odd time. This timing may be changed to 7.00 in the morning. Thank you. Sir. . . (Interruptions) . ,

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : As I said, we are becoming overcrowded now. Let us finish the list. Mr. Hanumantha Rao.

SHRI MOTURU HANUMANTHA RAO

Sir, all these years, during the Congress rule, (Andhra Pradesh) : Mr. Vice-Chairman, Sir, I for Tamil do not want to take much time of the House

SHRI H. HANUMANTHAPPA : Mr. Rap, please support my demand for a Rajdhani Express for the South.

SHRI MOTURU HANUMANTHA RAO : suggestion for a Rajdhani Ex-press for the South

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : The Minister will take note of it. If that is the only point, then you need not say.

SHRI MOTURU HANUMANTHA RAO : Sir, there are certain superfast express trains from Delhi to Madras,

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Karnataka and other places. But, at the same time, there is no quota for reservation of berths up to Vijayawada. So, from Delhi we have to fight our way to Vijayawada in other compartments without any particular reservation. I hope the honourable Minister would see to it that a sufficient quota of reservation is fixed for us.

Secondly, Sir, there is no broad gauge branch line between Macherla and Guntur, but in between Guntur and Vijayawada a broad gauge line is already there, it is not linked. But if one has to go from Vijaya- j wada to Macherla, he has to go by one j train up to Guntur and then catch another j train for Macherla. Without any financial J commitment, the Macherla-Guntur line can be extended up to Vijayawada and I would request the honourable Minister immediately to undertake this.

Thirdly, in the Konark Express there is not enough reservation of A.C. 2-tier berths for Vijayawada : only two berths i are available. Vijayawada being a business centre and Bombay also being another business centre, still, between Bombay and Vijayawada the train that is available is only the Konark Express.

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : All these suggestions can be sent to him, I think.

SHRI MOTURU HANUMANTHA RAO : Fourthly, my most important point, Mr. Vice Chairman, ...

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : The last.

SHRI MOTURU HANUMANTHA j RAO : The victimised railway employees are not being reinstated even after nine months of assumption of office by the National Front Government. Especially because of Mr. Fernandes, he being a trade-union leader, they expected so much that immediately he would see to it. that they would be reinstated. But even the other day in the Question Hour he was explaining, and he has written a letter in reply to my special mention also in which he simply stated that it was under review. How long the review would go on, we do not know. Many representations were made to him, and they were expecting some decision before the end of the session, by the 7th. But that too has not come up.

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Let us see what the Minister says.

SHRI MOTURU HANUMANTHA RAO : It is very disappointing and I hope that the Ministry would see to it that immediately a decision would be taken about them.

THE VICE CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Mr. Fernandes, do you want to say something ?

SHRI JOHN F. FERNANDES (Goa) : Two points about Goa. We have a lot of problems ?

THE VICE CHAIRMAN (SHI BHASKAR ANNAJI MASODKAR) : Will it not be better if you send all these things *to* the Minister? (*Interruptions*)

SHRI JOHN F. FERNANDES : Sir, thank you for permitting me.

I rise to support this Bill as passed by the Lok Sabha.

It is said that the Indian Railways are the second largest network in the world, next to the USSR. I feel that this sector is the most mismanaged sector and creates a big strain in our national economy. We suffer loss of crores of rupees due to the mismanagement and pilferage. The only silver lining the Railway has, is that often they are faster than our domestic airlines, and on certain sectors good food is provided. The mismanagement is due to full Government control, and I feel that the Government will do well by allowing private operators to join the Railways as has been done by the civil aviation Ministry by permitting air taxi services.

The staff lack courtesy, and the platforms are very unclean. Therefore, I would recommend that the staff should be periodically trained in public' management by providing a compulsory reorientation course in public relations and sanitation. Touts and blackmarketeers are common sights at the railway stations. In a sense, the tourists who are mostly foreigners, are harassed by these agents and touts. Agra is the best example. To avoid this harassment, I would request the hon. Minister to have a separate Tourist Police Cell within the Railway Police Force, and this Force may be stationed at important tourist centres in the country.

Coming to my State of Goa, Sir, it has made a good beginning by starting the Konkan Railway, by initiating the work on the Konkan Railway line, and I compliment the Government for that. The Konkan Railway Corporation is a novel example of people's participation in regional development. Let us hope that the Konkan Railway will see the light of day on schedule.

But the perennial problem of my State is the conversion of the meter gauge into broad gauge because the Mormugao Harbour is connected to that line, and it can cater to the hinterland and the Western Ghats. I feel, to save this Port from financial crisis the only solution is to convert this railway line into broad-gauge line because the modern trade is done by the-•container system. I think this is the only solution which can save this Port. THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Please conclude.

SHRI JOHN F. FERNANDES : Yes, just concluding.

The Goa Express which was inaugurated by this Government with great fanfare on the 18th June this year lacks a pantry car.

Also the people of Goa do not get return reservations from Goa itself.

I hope that the hon. Minister will provide for these two things.

With these few words, I support this Bill.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh) : I compliment the Minister for preparing this scheme for mobilizing Rs. 1,000 crores from outside the Budget to lay the Konkan Railway line. There are several railway lines, survey of which has been completed in Andhra Pradesh, like Venkat-Kawuru-Bhadrachalam, giri-Nadikudi, Nizamabad-Ramagundam Guntur-Gunta 1 gauge conversion and circular rail in the twin cities of Nizampatnam-Nidadavole. Likewise several surveys have been completed. I would like to advise the Minister to open a dialogue with the State Government so that the State Government may be involved in laying the new railway lines in Andhra Pradesh as has been done in the case of the Konkan railway line

Earlier there was a line between Guntur and Nidadavole. Without passing through Tenali, the railway line used to go *via* Chhundur, but because of the negligence of the railway authorities, the railway track has been removed. The railway line is there and everything else is there. With a little investment, you can restore that line and thereby the distance between Madras and Hyderabad may be reduced by 60 to 70 kilometres and the time also may be saved.

Higginbothans and A. H. Wheeler shops on the railway platforms may be decentralised and they may be allotted to the unemployed graduates. Food that is supplied in next train. They stay there hardly for a couple the casseroles may be hygienic, but it is too of hours. The rent may be fixed depending costly. In addition to the carserole food, the upon the hours of their stay instead of fixing it Janata food may also be made available on the for the entire day, when they stay there only platforms. When we start from Delhi to our for one or two hours. native place, for 30 hours we are cut off from the entire world. So, I would like you to explore the possibility of introducing TV and news service in the railway Radio compartments so that we are in touch with the foundation stone for the Railway Fish world outside. Likewise, the mobile library may be restored, as was there in the Tamil district. I don't know what has happened Nadu Express in the earlier days.

Several Members mentioned about the Shatabdi Express between Madras and Delhi. The earlier Minister had announced such a proposal, but little has been done in this regard. I would like to suggest that Waltair Railways as well as the consultative Division may be transferred to the South-Central Railway. In lieu of that Hubli Division may be transferred from the South Central Railway to the Southern Railway. Trains running between Hyderabad, Cochin and Tirupati to Varanasi may be extended to Delhi.

To eradicate ticketless travel, a ticket collector may be employed for each and every compartment to solve the ticketless travelling , DR. YELAMANCHILI SIVAJI : With ! problem as well as to solve the unemployment these suggestions, I conclude and thank you problem. We badly need a railway school for very much. the Railway employees at Guntur. A wooden bridge is needed at Guntur. During the recent Lal, had promised to lift gypsum from the cyclone-affected areas free of cost. I do not know what has happened to this. The Deputy change their clothes and to catch the

The earlier Minister along with the then Industries Minister, Mr. Vengal Rao, laid j the Plates unit at Chintakurni of Khammam to the foundation stone. It is there or not, I don't know.

9.00 P.M.

The consultative Committees of the Zonal Committees of the Divisional Railways are not functioning throughout the country. I would like to advise you to see that these Committees may be restored so that we can appoint our own people (Interruptions).

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Please conclude.

SHRI VISHVJIT Ρ. SINGH cyclone, the Deputy Prime Minister, Mr. Devi (Maharashtra) : Mr. Vice-Chairman, Sir, I have spoken on numerous occasions in this House on the problemls of Bombay and I find that my appeals inevitably fell on deaf ears. Successive Prime Minister has been removed and the Ministers have been spoken to by me during Agriculture Minister of Andhra Pradesh, Who the Budget debate, debate on the Appropriation had sought that promise, has also been Bill, debate on the Railway Budget and debate changed from that portfolio recently. on the Railway Appropriation Bill. Once again (Interruptions). The rent charged at the I am going to try my level best to try convince railway retiring rooms is too high. The railway this Minister. He is a new Minister, a young passengers stay there only for bath and to Minister and good-looking Minister. Let us see what he does. would like to explain first, through you. .

SHRIMATI BIJOYA CHAKRAVARTY : You send all the compliments in writing to him so that he can get happiness.

SHRI VISHVJIT P. SINGH : You must remember, Madam, when I want something from the Minister, I always com-liment. In fact. I come to them whenever I want something from anybody and I always compliment them. What is the reason for that I do not know. Anyway, let me first explain he importance of Bombay. Bombay pays onethird of the country's incometax. Bombay pays 60 per cent of the country's customs duty. Bombay pays 20 per cent of the country's Central excise. Bombay generates 10 per cent of the country's industrial jobs. Bombay port is the India's largest port which handles 40 per cent of its maritime trade. Bombay airport handles 58 per cent and 41 per cent of India's international and national air passenger traffic respectively which is $l^{1/2}$ times as much as Delhi, the next highest. The off-shore oil and gas fields of Bombay High nearby produce about 51 per cent and 48 per cent of the country's total production. Most of it is handled from Bombay. Bombay's oil refining throughout is 23 per cent of the total of the country. It is the home of India's nuclear programme. It is the country's largest naval base. It is the financial capital of India. It is the most cosmopolitan city of India.

SHRI MOTURU HANUMANTHA RAO : Nobody ignores Bombay. Can they afford to ignore Bombay.

SHRI VISHVJIT P. SINGH : Let me inform you, Mr. Vice-Chairman, the repository of our civilisation, the repository of our culture, of our institutions and all our institutions are housed in our urban agglomeration. Let me tell you that the oldest institutions in this country belong to Bombay city including the Congress party which was responsible for bringing freedom to this country. Let me tell you.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) Only points.

SHRI VISHVJIT P. SINGH : Now I am going to come to the point I will take two

minutes, exatcly two minutes. The commuter rail transportation system has become a step-child. Neither the State Government can do anything about it because it is controlled by the Centre nor the Centre, the Railways are interested in doing anything about it. The Municipal Corporation though it wants to, cannot do anything about it. So the result is it becomes a step-child and nobody does anything about it. I would like to tell you in 1950-51. the total number of train trips per day was 741 with the average number of passengers 7.83 lakhs daily. Today in 1988-89 - this is last year's figures - the number of train trips was 1744 and the number of passengers was 39.60 lakhs per Nearly 40 lakhs of passengers are dav travelling on those trains, crowded trains every day, and in the most horrible conditions and I would like to urge upon the Minister that a full report has already been prepared which is there with his Ministry. It was prepared by the Bombay Metropolitan Regional Development Authority in March 1990. It is called "Improvement of Suburban Railway System in Bombay Metropolitan Region" and it has identified 16 projects with a total outlay in the Eighth Plan period of Rs. 1,272 j crores of which Rs. 300 crores are on ongoing projects and Rs. 972 crores on new projects. The total cost up to the end of j projects completion at today's rate is Rs. | 1,654 crores and I would like to impress upon the Minister to kindly use his good offices, to save the city of Bombay, Bombay which does so much for this country and for which nothing is done at all. I would request this House, request you Mr. Vice-Chairman, request the Minister to kindly do something about the city of Bombay. Do something about the Com- muter Railway Transport System so that I the city which is going to have over ten million inhabitants in 1990-91, at least something should be done for them. Thank j you.

No. 3 Bill, 1990

SHRI ANANTRAY DEVSHANKER DAVE (Gujarat) : Sir, in Gujarat, Kutch is a border district as well as a backward district and it is the second largest district in the country. Our long pending demand with the Railways is that from Gandhi-dham to Kandla, the metre gauge line should be converted into broad gauge line. This is our long pending demand. So I request the hon. Minister to please look in- राजाना जो पैसेंजर्स रह जाते हैं यह आ जा to this matter as early as possible. Thank you.

श्री छाटे, भाई पटले (गुजरात) : श्रीमन्, में अपने बात कहने से पहले सरकार से गुजा-रिश करूंगा कि आज 24 घंटे का बंद का दिन है। दोनों हाउस के कर्मचारी काम कर रहे ह, इसलिए उन के घर जाने के लिए के आशा करता हूं कि सरकार ने कुछ व्यवस्था की होगी। इसके बारे में सीरियसली सोचने के लिए मैं आपके माध्यम से सरकार से गजारिश करता हूं।

महोदय. अब मैं अपनी बात पर आता हूं। So far as South Gujarat is concerned, Ankleshwar and Vapi is the biggest industrial base in Asia

मल्टीपल रेककारिपोर्टभी इलेक्ट्किल है। मैं चाहांगा कि विरार से सुरत फर्स्ट फेज में इलेक्टिकल मल्टीपल रके का प्रोजेक्ट जल्दी मंजुर किया जाए । सोंकिड फोज में सरत से बड़ाँदा और थर्ड फोज में बडाँदा से अहमदाबाद का प्रोजेक्ट पुरा कर ।

तीसरी बात में कहना चाहता हूं कि इण्ड-स्टियल एेस्टोट के कम्प्युटर जो ह⁵वह राजाना हरे राफेरी करते हैं, उससे दिक्कत हो रही है। इसलिए सीरियसली कर्मचारी के बारे में सोचा जाए ।

मेरा चौथा सुझाव यह है कि मुबंई से दिल्ली राजाना 6 एक्सप्रेस टोन्स चलती ह और एक ट्रेन में राउंड एवाउट 300 पैसें वर्स रह जाते हैं, उनको जगह नही- मिल पाती हैं। तो मैं सरकार से गुर्जारिक करूंगा और मंत्री जी भी गांधियन फिलासाफी से जुड़े हुए हैं तो हमारा दाण्डी जो बल-साड़ डिस्ट्रिक्ट में पड़ता है वह इंटरनेशनल हिस्टोरिकल प्लेस है। अतः वहां से 2 अक्टूबर से दिल्ली से दाण्डी के लिए एक सुपरफास्ट एक्सप्रेस ट्रेन चलाई जाए जिससे commuters were Government

सकों क्योंकि यहां एवेसी दिल्ली में हैं। वहां वहुत सी फौमलीज जो विदेशों में रहती हैं वहां से आती रहती हैं। तो दिल्ली से उनका बड़ा ताल्लुक रहता है। घूमने-फिरने के लिए वे नार्थ इण्डिया में आते-जाते रहते हैं। तो दिल्ली के लिए एक नई ट्रेन 2 अक्टूबर से चलाई जाए, यह मेरी रिक्देस्ट है। मैं- आशा करता हुंकि मंत्री जी गांधी फिलासाफी में जुड़े हुए ह⁴ तो 2 अक्तूबर से नई टेन चलाने की कपा करगे। धन्यवाद ।

ज. अबरार अहमद सान (राजस्थान) : श्रीमन, एक मिनट में दो बाते मैं कहना चाहता हूं। राजस्थान में जो सवाई माधो-पर से जयपर, जोधपुर के लिए बड़ी लाईन का प्रावधान किया है, लेकिन उसका बजट कम है। मात्र 10 करोड़ रुपए का प्राव-धान किया है। माननीय मंत्री जी से मैं आग्रह करूंगा कि 400 करोड़ रुपए का पुरा प्रोजेक्ट है, उसके लिए परा प्रावधान कराएं।

द सरी बात यह है कि सवाई माधोपर होकर राजधानी एक्प्रेस गुजरती ही तो राज-धानी यहां अवस्था राके क्योंकि राजस्थान में सवाई माधोपुर छोटी-बड़ी लाइन का जंक्शन है, वहां से बैठकर लोग मंबई जाते हैं। इसलिए राजधानी को सवाई साधोपर में राकने की व्यवस्था करें। धन्यवाद।

SHRI V. NARAYANASAMY (Pondicherry) : Mr. Vice-Chaiaman, Sir, I would ask only one question. Mr. Minister, South has been neglected for the past 42 years.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : What is your point?

SHRI V. NARAYANASAMY : I am coming to the important point. Till 1983, the Madras-Pondicherry Express was running. Afterwards it was discontinued saying that there is no revenue. It was covering not only Pondicherry but also Tamil Nadu. Most of the

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servants and that train was very useful to them.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : He will consider it.

SHRI V. NARAYANSAMY : The trains are not being run with a profit motive only. They are service-oriented. Right from 1987, when I put the question, the reply I have been getting is, 'The Government is not getting profit. I would like to tell the hon. Minister that the train which was discontinued should be revived so that all the people who are living on the route between Madras and Pondicherry may get the benefit.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Well, Mr. Minister. You have to catch the train.

SHRI AJAY SINGH : Sir, I am afraid the Railway Minister has missed his train.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : For the Railway Minister it is not delayed, I believe.

SHRI AJAY SINGH : No. It won't be. That is why I missed it.

Well, I am very grateful to all the learned colleagues for their various suggestions for action. Most of them, some of them at least, were very emotional and strongly-worded. But they have chosen to leave before I could reply to them. I will take all the suggestions into consideration and I also promise to reply to them individually so that I may not take the time of the House now. With these words, I would request that the House may approve the Bill.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRAN (SHRI BHASKAR ANNAJI MASODKAR) : We shall now take up clause-by-clause consideration of the Bill.

Clause 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI AJAY SINGH : Sir, I move :

"That the Bill be returned." *The question was proposed.*

श्री सत्य प्रकाश मालवीय : एक तो शेड्यूल खत्म होना चाहिए इसके लिए मंत्री महो-दय स्पष्ट आश्वासन दें। दूसरो मैंने निवे-दन किया था कि जो लोकल रनिंग शिफ्ट एम्पलाइज हैं लोको के और दूसरो एम्पलाइज रोलवे के 6-6, 7-7 साल से हैं उनके लिए मंत्री महोदेय ने आश्वासन दिया था और तीसरो मगध एक्सप्रेस बनारस से ले जाने के लिए कहा था तो मंत्री महोदेय इसके बारो में भी बताए ।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Do vou want to respond ?

SHRI AJAY SINGH : Yes. I want to respond to one of the suggestions.

SHRI H. HANUMANTHAPPA : Mr. Vice-Chairman, one minute. Since the House is sitting late, we are obliging for individual replies. This is not the way usually. It should not become a precedent for every debate hereafter. The Ministers should not say, "I will send individual replies". Because we are sitting late till 9.15 P.M the House obliged today. Other Ministers should not take shelter under this and say they will send individual replies in other debates too.

SHRI V. NARAYANASAMY : They should not take it for granted in other matters.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : NO it will not be a precedent.

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SHRI AJAY SINGH : A train is being considered. *(Interruption).*

सुपर फास्ट ट्रेन वाराणसी से दिल्ली को लिए बहत जल्दी कोशिश करगे ।

The suggestion about a deluxe train will be considered and we try to do it as soon as possible.

Mr. Vishvjit P. Singh is coming. I will reply to him. You will be glad that we have prepared a very detailed status paper on-the entire problems related to the sub urban traffic in Bombay metropolitan and larger areas. We will be releasing it within a week's time and we intend to have a public debate. There are two main points in it. How to raise the kind of money that is required and how to implement them, we have to apply the same thing as that we have done for the Konkan Railway. That will be done within a week's time. SHRI VISHVJIT P. SINGH : Will you send a copy of it ? SHRI AJAY SINGH : We will send copy of it. THE VICE-CHAIRMAN(SHRI

BHASKAR ANNAJI MASODKAR) : Now the question is :

"That the Bill be returned" *The motion was adopted.*

THE VICE CHAIRMAN (SHRIBHASKAR ANNAJI MASODKAR) i The House now stands adjourned till 11 A.M. tomorrow.

The House then adjourned at seventeen minutes past nine of the clock till eleven of the clock on Friday, the 7th September, 1990.

MGIPF-522 RSS/90--400-27-2-91